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Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

Circulate on 4/8/87
as per orders of
Registrar.

30/7/87

Dated: 4/8/87:

Heard Mr. S.R. Atre, learned advocate for the applicant. The applicant has retired as Inspector of Railway Protection Force. However, the Railway Protection Force is declared to be an Armed force of the Union. Hence we are of the view that this Tribunal ^{will} ~~would~~ have no Jurisdiction to entertain and try this application.

In view of this position the applicant wants to withdraw this application. We allow him to do so. The application is disposed of as withdrawn. He will be at liberty to approach the proper forum for redressal of his grievances.

24/8/87
(BIRBAL NATH)
MCA)

(M.B. MUMDAR)
M(J).